

(a) the details of the activities of Nehru Yuva Kendras of Ranchi, Hazaribagh, Dhanbad, Singhbhum and Palamau districts of Bihar; and

(b) the details of the amount spent in the above districts, district-wise during the last three years, year-wise ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) The Nehru Yuva Kendras in Ranchi and Palamau districts have been undertaking different activities for the rural youth as per guidelines issued to the Kendras for conducting their programmes. These activities include organisation of Youth Leadership Training Camps; Work Camps for repairing roads and cleaning village ponds etc.; Vocational Training Centres for tailoring, embroidery and cycle repairing etc.; Tribal Folk Culture presentation; Sports and games like Volley-Ball, Kabaddi etc.; Promotion of Youth Clubs and observance of National Youth Day/Week etc. The Nehru Yuva Kendra in Dhanbad has started functioning only recently and the Kendras in Hazaribagh and Singhbhum districts are yet to be made operational.

(b) The details of the amount spent on the Nehru Yuva Kendras in Ranchi and Palamau districts during the last three years is given below :

Year	District	Amount spent
1983-84	Palamau	Rs. 1,19,500
	Ranchi	Rs. 94,200
1984-85	Palamau	Rs. 1,59,400
	Ranchi	Rs. 67,100
1985-86	Palamau	Rs. 1,81,300
	Ranchi	Rs. 1,88,800

An amount of Rs. 2.00 Lakh has been allocated to the newly established Nehru Yuva Kendra in Dhanbad for meeting the requirements of the Kendra during the year 1986-87.

Pre-matric Scholarship to SC/ST students

422. SHRI HARIHAR SOREN :
SHRI KATURI NARAYANA
SWAMY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the rate at which pre-matric Scholarship is given to the Scheduled Caste and Scheduled Tribe students in different States;

(b) whether there is a need to increase the pre-matric scholarship to these students; and

(c) if so, whether Government have any proposal to enhance the amount of scholarship awarded to SC and ST students ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) According to information available with the Ministry, rates of pre-matric scholarship given to the Scheduled Caste and Scheduled Tribe students by Central Government and by State Governments/Union Territory Administrations as reported for 1984-85 is given in the statement below.

(b) and (c). The Programme of Action has proposed that rates and amount of scholarship will be revised to make them adequate from the point of view of helping to ensure universal enrolment of Scheduled Castes and Scheduled Tribes.

Statement

Rate of scholarship to Scheduled Caste/
Scheduled Tribe students at
pre-matric level

1. By Central Government :

(a) Ministry of Human Resource Development, Department of Education operates two schemes wherein scheduled castes and scheduled tribes students, among others are given scholarship at pre-matric level. They are :

- (i) National Scholarships at secondary stage for talented children from rural areas. The rates are Rs. 30 p.m. for students of classes VII to X and Rs. 60/- p.m. in classes XI and XII. Hostellers are given a uniform rate of Rs. 100 p.m.
- (ii) Scholarships in approved residential secondary schools. The scheme covers entire expenses of selected scholars including fees, mess charges,

pocket allowance, dearness and travel allowances.

(b) Ministry of Welfare operates a pre-matric scholarship scheme for students whose parents are engaged in 'unclean' occupations like scavenging, flaying, tanning etc. A scholarship of Rs. 200/- to Rs. 250/- p.m. for ten months a year is given to cover boarding and lodging tuition fees and other expenses. The scheme covers students from class VI to X.

II. By State Governments/Union Territory Administrations

Andhra Pradesh	Rs. 20/- p.a. in class I to Rs. 70/- p.a. in class X.
Assam	Rs. 5/- p.m. in class I to Rs. 7.50 p.m. in class X.
Bihar	Rs. 6/- p.m. in class I to Rs. 24/- p.m. in class X.
Gujarat	Rs. 40/- p.a. in class V to Rs. 100/- p.a. in class X
Haryana	Rs. 20/- p.m. in class IX to XI.
Himachal Pradesh	Rs. 2/- p.m. in class I to Rs. 10/- p.m. in class X.
Jammu & Kashmir	Rs. 10/- p.m. in class IV to Rs. 28/- p.m. in class X.
Karnataka	Rs. 75/- p.a. in class V to Rs. 100/- p.a. in class X.
Kerala	Rs. 30/- p.a. in class I to Rs. 105/- p.a. in class X.
Madhya Pradesh	Rs. 150/- p.a. in class VI to Rs. 225/- p.a. in class X.
Maharashtra	Rs. 15/- p.a. in class I to Rs. 10/- p.m. in class X.
Manipur	Rs. 5/- p.m. in class III to Rs. 20/- p.m. in class X.
Meghalaya	Rs. 5/- p.m. in class IV to Rs. 7/- p.m. in class X.
Nagaland	Rs. 15/- p.m. in class III to Rs. 20/- p.m. in class X.
Orissa	Rs. 55/- p.a. in class VI to Rs. 75/- p.m. in class X.
Punjab	Rs. 5/- p.m. in class VI to Rs. 25/- p.m. in class XI.
Rajasthan	Rs. 15/- p.m. in class VI to Rs. 30/- p.m. in class X.
Sikkim	Rs. 8.50 p.m. from class I to X.
Tripura	Rs. 10/- p.a. in class I to Rs. 30/- p.m. in class X.
Uttar Pradesh	Rs. 5/- p.m. in class I to Rs. 8/- p.m. in class VIII.
West Bengal	Rs. 20/- p.m. from class V to class X.
Andman & Nicobar Islands	Rs. 10/- p.m. from class I to class VIII.
Arunachal Pradesh	Merit scholarship of Rs. 50/- p.m. in classes IX and X.

Chandigarh	Rs. 10/- p.m. from class I to class VIII.
Dadra and Nagar Haveli	Rs. 20/- p.a. from class V to VII.
Delhi	Rs. 30/- p.a. from class V to Rs. 50/- p.a. in class X.
Goa, Daman & Diu	Rs. 40/- p.a. in class V to Rs. 60/- p.a. in class X.
Lakshadweep	Rs. 40. to Rs. 75/- p.m. in classes VIII to X.
Mizoram	Rs. 12/- p.m. in class VI to Rs. 25/- p.m. in class X.
Pondicherry	Rs. 150/- p.a. in class VI to Rs. 200/- p.a. in class X.

Note : The rates are not strictly comparable. Apart from these scholarships the State Governments also provide additional scholarships to hostellers, merit scholarships, special scholarships to disadvantaged sections among Scheduled Castes/Scheduled Tribes, attendance scholarships, uniforms mid-day meals, additional scholarships to girls etc.

Development of Inland Waterways in States during Seventh Plan

Wise ?

423. DR. K. G. ADIYODI : Will the Minister of SURFACE TRANSPORT be pleased to state the details of the Centrally Sponsored Schemes for development/improvement of Inland Waterways in States during Seventh Plan, alongwith their length in kilometres and financial allocations State-

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : Details of Centrally Sponsored Schemes for development/improvement of Inland Waterways in different States in the 7th Five-Year Plan, lengths of the waterways in kilometres and the financial allocations made are as follows :—

Name of the scheme	Length in kms.	Financial allocations (Rs. in crores)
1	2	3
<i>Ongoing Schemes</i>		
Assam		
1. Preparation of project report for the construction of slipway at Pandu.	...	0.02
2. Construction of slipway at Pandu.	...	0.98
Goa		
3. Provision of navigational aids.	...	0.06
Karnataka		
4. Modernisation of ferries by new mechanised boats.	...	0.06